

COURT-II
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(APPELLATE JURISDICTION)

APPEAL NO. 301 OF 2015 &
IA NO. 484 OF 2015 &
IA NO. 198 OF 2016

Dated: 26th April, 2018

Present: Hon'ble Mr. Justice N.K. Patil, Judicial Member
Hon'ble Mr. S.D. Dubey, Technical Member

In the matter of:

Tata Power Delhi Distribution Ltd.	...	Appellant(s)
Vs.		
Delhi Electricity Regulatory Commission	...	Respondent(s)

Counsel for the Appellant (s)	:	Mr. Hemant Sahai, Mr. Ankit Prasoon Mr. Abhishek Kumar
		Mr. Anurag Basal Ms. Sakshi Mahrotra for TPDDL
Counsel for the Respondent(s)	:	Mr. Pradeep Misra Mr. Manoj Kumar Sharma for R-1

ORDER

List this matter on **05.07.2018** as agreed by the learned counsel appearing for both the parties.

(S.D. Dubey)
Technical Member
js/kt

(Justice N.K. Patil)
Judicial Member